

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 265 OF 2018 &
IA NO. 1170 OF 2018

Dated : 1st August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Watsun Infrabuild Pvt. Ltd.

....Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Samiron Borkataky
Ms. Kritika Angirish

Counsel for the Respondent(s)

:

Mr. Sethuramalingam for R-1
Ms. Vaishnavi V. for R-2

ORDER

List the matter for further hearing on **19.09.2019.**

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/js